CENTRAL ELECTRICITY REGULATORY COMMISSION 3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001

No. L-1/261/2021/CERC

Dated: 16th February 2024

PUBLIC NOTICE

Subject: Draft Central Electricity Regulatory Commission (Connectivity and General Network Access to the inter-State Transmission System) (Second

Amendment) Regulations, 2024.

In the exercise of powers conferred under Section 178 of the Electricity Act, 2003 (the Act) and other enabling provisions under the Act, the Commission has made Draft Central Electricity Regulatory Commission (Connectivity and General Network Access to the inter-State Transmission System) (Second Amendment) Regulations,

2024 and the same is posted on the website of the Commission (www.cercind.gov.in).

2. Notice is hereby given under sub-section (3) of Section 178 of the Act read with

Electricity (Procedure for Previous Publication) Rules, 2005, inviting comments/ suggestions/ objections from the stakeholders and interested persons on the above

Draft Regulations. The comments/ suggestions/ objections may be sent to the

undersigned on or before 8th March 2024 at the email addresses secy@cercind.gov.in

and shilpa@cercind.gov.in. For registered users, the comments/ suggestions/

objections shall also be uploaded through the SAUDAMINI Portal by clicking the e-

Regulation link on the e-filing Home Page. For any query on uploading on the

SAUDAMINI Portal, e-Court Helpdesk at 011-23353503 Extension 260 or 7042604928

may be contacted.

3. The comments/ suggestions/ objections received after the stipulated date in the

Commission's office may not be considered while finalizing these regulations.

Sd/

(Harpreet Singh Pruthi)
Secretary